

Parliament Session Wrap

Budget Session – February 23 to May 17, 2007

Bills Passed by Parliament during the Budget Session

Short Title	Key Objectives
The State Bank of India (Subsidiary Bank Laws) (Amendment) Bill, 2006	Authorises SBI to reduce its shareholding in its subsidiary banks to 51%, increases maximum voting rights to 10% and removes the cap on number of shares held by a person.
The Securities Contracts (Regulation) Amendment Bill, 2006	Includes securitisation certificates in the definition of "securities" so that they can be traded on stock exchanges.
The Central Road Fund (Amendment) Bill, 2006	Permits the Fund to borrow against future cess collections and to utilise the collections for repayment of such loans.
*The Mizoram University (Amendment) Bill, 2007	Enables the state Governor to function as the chief rector.
The Electricity (Amendment) Bill, 2005	Makes central and state governments jointly responsible for rural electrification, power theft a cognisable offence etc.
*The National Rural Employment Guarantee (Extension to Jammu and Kashmir) Bill, 2007	Provides extension of the NREG Act to the state of Jammu and Kashmir.
The National Institutes of Technology Bill, 2006	Brings uniformity in the functioning of all 19 NITs.
The Cable Television Networks (Regulation) Amendment Bill, 2006	Requires all cable operators to transmit the Parliament channels.
* The Finance Bill, 2007	Amends various Acts as proposed in the Union Budget.
*The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2007	Allows the government to open five new NIPER institutions.
*The Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Bill, 2007	Provides compulsory sharing of live sports broadcasting signals with the public broadcaster.
*The National Tax Tribunal (Amendment) Bill, 2007	Amends minimum qualification of members of the tribunal and procedure for their transfer.
*The Taxation Laws (Amendment) Bill, 2007	Reduces central sales tax from 4% to 3% and authorises central government to reduce this further.
*The Banking Regulation (Amendment) Bill, 2007	Removes the 25% lower limit on SLR for banks.
*The Appropriation (No.2) Bill, 2007	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (Railways) No. 2 Bill, 2007	Authorises expenditure of the Railways.
*The Appropriation (Vote on Account) Bill, 2007	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation Bill, 2007	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (Railways) Vote on Account Bill, 2007	Authorises expenditure of the Railways.
*The Appropriation (Railways) Bill, 2007	Authorises expenditure of the Railways.

Sources: Respective Bills, PRS.

* These were introduced during the Budget Session 2007.

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May 18, 2007

Government Bills Introduced during the Budget Session and Pending

Short Title	Key Objectives	Introduced on	Status
The Collection of Statistics Bill, 2007	Makes it mandatory for all persons to disclose required information to officials appointed to collect statistics.	17 May, 2007	
The Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007	Authorises the government to disinvest in TCIL on the recommendations of the Board of Reconstruction of PSEs.	17 May, 2007	
The Gram Nyayalayas Bill, 2007	Establishes village courts headed by a person with a law degree to adjudicate on criminal and civil cases.	15 May, 2007	Standing Committee to submit report in 3 months.
The Motor Vehicles (Amendment) Bill, 2007	Proposes to raise fines and penalties, streamlined procedures for compensation to victims of road accidents etc.	15 May, 2007	Standing Committee to submit report in 3 months.
The Maternity Benefit (Amendment) Bill, 2007	Increases the Medical bonus to Rs 1,000 from Rs 250, and authorises central government to revise this up to Rs 20,000.	14 May, 2007	
Damodar Valley Corporation (Amendment) Bill, 2007	Provides for inclusion of two technical and financial experts as full-time members.	4 May, 2007	
Carriage By Air (Amendment) Bill, 2007	Amends the Act to conform to the Montreal Convention for compensation to passengers, and recognises e-tickets.	4 May, 2007	
The Seamen's Provident Fund (Amendment) Bill, 2007	Removes the government's guarantee on the Fund's investments.	3 May, 2007	Standing Committee to submit report in 3 months.
The Micro Financial Sector (Development and Regulation) Bill, 2007	Authorises NABARD to regulate microfinance organisations, and allows these organisations to accept deposits.	20 March, 2007	Standing Committee to submit report in 3 months.
The Maintenance and Welfare of Parents and Senior Citizens Bill, 2007	Makes it obligatory on children and heirs to maintain parents and aged relatives.	20 March, 2007	Standing Committee to submit report in 3 months.
The Indian Maritime University Bill, 2007	Establishes the Indian Maritime University in Chennai with campuses in Mumbai, Kolkata and Vishakhapatnam.	13 March, 2007	Referred to Standing Committee.
The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Bill, 2007	Empowers the institute to develop its own curriculum and award its own degrees.	7 March, 2007	Standing Committee granted time upto last day of Monsoon Session, 2007.

Sources: Respective Bills, Bulletins of Lok Sabha and Rajya Sabha, PRS.
Status as of May 18, 2007.

Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
The National Waterway (Talcher-Dhamra Stretch of Rivers Geonkhali-Charbatia-Dhamra Stretch of Matai River and Mahanadi Delta Rivers) Bill, 2006	8 Dec, 2006	Standing Committee to submit report by first week of the Monsoon Session 2007
The National Waterway (Kakinada-Pondicherry Stretch of Canals and the Kaluvelly Tank, Bhadrachalam-Rajahmundry Stretch of River Godavari and Wazirabad-Vijaywada Stretch of River Krishna) Bill, 2006	8 Dec, 2006	Standing Committee to submit report by first week of the Monsoon Session 2007
The Information Technology (Amendment) Bill, 2006	15 Dec, 2006	Standing Committee granted time upto end of Monsoon Session, 2007
The State Bank of India (Amendment) Bill, 2006	18 Dec, 2006	Standing Committee granted time upto last day of second week of Monsoon Session 2007
The Judges (Inquiry) Bill, 2006	19 Dec, 2006	Standing Committee to submit report by first week of the Monsoon Session 2007
The Aircraft (Amendment) Bill, 2006	7 Aug, 2006	Standing Committee granted extension till the first day of last week of Budget Session 2007
The Constitution (Scheduled Castes) Order Amendment Bill, 2006	31 Jul, 2006	Passed by LS on May 14, 2007; Pending in RS
The Payment and Settlement Systems Bill, 2006	25 Jul, 2006	Referred to Standing Committee
The National Jute Board Bill, 2006	22 May, 2006	Standing Committee Report on 24 Nov, 2006
The Immoral Traffic (Prevention) Amendment Bill, 2006	22 May, 2006	Standing Committee Report on 23 Nov, 2006
The Constitution (One Hundred and Sixth Amendment) Bill, 2006	22 May, 2006	Referred to Standing Committee
The Forward Contracts (Regulation) Amendment Bill, 2006	21 Mar, 2006	Standing Committee Report on 19 Dec, 2006
The Drugs (Control) Repeal Bill, 2006	10 Mar, 2006	Not referred to Standing Committee
The Competition Amendment Bill, 2006	9 Mar, 2006	Standing Committee Report on 12 Dec, 2006
The Warehousing (Development and Regulation) Bill, 2005	7 Dec, 2005	Passed by LS on May 15, 2007; Pending in RS
The Factories (Amendment) Bill, 2005	16 Aug, 2005	Not referred to Standing Committee
The Banking Regulation (Amendment) Bill, 2005	13 May, 2005	Standing Committee Report on 13 Dec, 2005
The Admiralty Bill, 2005	11 May, 2005	Standing Committee Report on 21 Mar, 2006
The Pension Fund Regulatory and Development Authority Bill, 2005	21 Mar, 2005	Standing Committee Report on 26 Jul, 2005
The Merchant Shipping (Amendment) Bill, 2004	23 Dec, 2004	Standing Committee Report on 27 Jul, 2005
The National Commission for Minorities (Repeal) Bill, 2004	23 Dec, 2004	Standing Committee Report on 21 Feb, 2006
The Constitution (One Hundred and Third Amendment) Bill, 2004	23 Dec, 2004	Standing Committee Report on 21 Feb, 2006
RAJYA SABHA		
Short Title	Introduced on	Status
The Foreign Contribution (Regulation) Bill, 2006	18 Dec, 2006	Standing Committee granted time upto last week of Monsoon Session, 2007
The Limited Liability Partnership Bill, 2006	15 Dec, 2006	Standing Committee granted time upto last day of second week of Monsoon Session 2007
The Code of Criminal Procedure (Amendment) Bill, 2006	23 Aug, 2006	Standing Committee granted time upto last week of Monsoon Session 2007
The Sashastra Seema Bal Bill, 2006	28 Jul, 2006	Referred to Standing Committee
The Apprentices (Amendment) Bill, 2006	19 May, 2006	Standing Committee Report on 24 Nov, 2006
The Administrative Tribunal (Amendment) Bill, 2006	18 Mar, 2006	Standing Committee Report on 5 Dec, 2006
The Representation of People (Amendment) Bill, 2006	27 Feb, 2006	Standing Committee Report on 4 Aug, 2006
The Prevention and Control of Infectious and Contagious Diseases in Animals (Amendment) Bill, 2005	21 Dec, 2005	Standing Committee granted extension till last day of Budget Session 2007
The Armed Forces Tribunal Bill, 2005	20 Dec, 2005	Standing Committee Report on 23 May, 2006
The Inland Vessels (Amendment) Bill, 2005	8 Dec, 2005	Standing Committee Report on 21 Mar, 2006
The Carriage by Road Bill, 2005	7 Dec, 2005	Standing Committee Report on 21 Mar, 2006
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5 Dec, 2005	Standing Committee Report on 13 Dec, 2006
The Indian Medical Council (Amendment) Bill, 2005	23 Aug, 2005	Standing Committee Report on 19 Dec, 2006

RAJYA SABHA		
Short Title	Introduced on	Status
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005	22 Aug, 2005	Standing Committee Report on 20 Dec, 2005
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug, 2005	Standing Committee Report on 28 Jul, 2006
The Drugs and Cosmetics (Amendment) Bill, 2005	10 May, 2005	Standing Committee Report on 21 Dec, 2005
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar, 2005	Standing Committee Report on 29 Jul, 2005
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar, 2005	Standing Committee Report on 29 Jul, 2005
The Standards of Weights and Measures (Amendment) Bill, 2005	10 Mar, 2005	Standing Committee Report on 23 Dec, 2005
The Standards of Weights and Measures (Enforcement) Amendment Bill, 2005	10 Mar, 2005	Standing Committee Report on 23 Dec, 2005
The Scheduled Castes, Schedules Tribes and Other Backward Classes (Reservation in Posts and Services) Bill, 2004	22 Dec, 2004	Standing Committee Report on 26 Jul, 2005
The Seeds Bill, 2004	9 Dec, 2004	Standing Committee Report on 28 Nov, 2006
Introduced in Rajya Sabha before the formation of the 14th Lok Sabha		
Short Title	Introduced on	Status
The Companies (Amendment) Bill, 2006	7 May, 2003	
The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Bill, 2003	5 Mar, 2003	Motion for consideration of the Bill moved on the 9 April, 2003; discussion on the Bill was deferred, as agreed to by the House
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul, 2001	Standing Committee Report on 9 Dec, 2003
The Foreign Trade (Development and Regulation) Amendment Bill, 2001	24 Apr, 2001	Standing Committee Report on 18 Mar, 2002
The Coal Mines (Nationalisation) Amendment Bill, 2000	24 Apr, 2000	Standing Committee Report on 31 Aug, 2001
The Lotteries (Prohibition) Bill, 1999	23 Dec, 1999	Standing Committee Report on 18 Dec, 2001
The Delhi Rent (Amendment) Bill, 1997	28 Jul, 1997	Standing Committee Report on 21 Dec, 2000
The Private Universities (Establishment and Regulation) Bill, 1995	25 Aug, 1995	Standing Committee Report on 29 Aug, 1996
The University Grants Commission (Amendment) Bill, 1995	2 Jun, 1995	Standing Committee Report on 16 Aug, 1995
The Indian Boilers (Amendment) Bill, 1994	13 May, 1994	Standing Committee Report on 29 Mar, 1995
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec, 1992	Standing Committee Report on 22 Mar, 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov, 1992	
The Participation of Workers in Management Bill, 1990	30 May, 1990	Standing Committee Report on 18 Dec, 2001
The Constitution (Sixty-first Amendment) Bill, 1988	24 Nov, 1988	
The Indian Medical Council (Amendment) Bill, 1987	26 Aug, 1987	Joint Committee Report on 28 Jul, 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.
Status as of May 18, 2007.

Government Bills

Bills pending before session	65
Bills introduced during session	26
Bills passed during session	20
Bills withdrawn during session	0
Bills pending after session	71

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